

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Monday the 2nd September 2024

Electricity Bench

TIME :10.30 AM

COURT-I

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with).

(Updated List of Finals has been uploaded in the website under the "Notification tab").

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(<https://msteams.link/L9ZL>)

(Due to some connectivity issue, there is some disruption in joining video conferencing/hybrid mode. The same is under examination)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(IT Assistant: Mr. Dhruv, M.No.+91 9717973312, Mr. Saurabh, M.No. +91 7838455111)

**CORAM: HON'BLE MR. JUSTICE RAMESH RANGANATHAN, Chairperson  
HON'BLE MS. SEEMA GUPTA, Technical Member(Electricity)**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
<b>FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE</b>			
1.	IA-21/2024 (For condonation of delay in filing the review petition) (300 days)  In DFR-9/2024 <b>(RP in A.No.135/22)</b> <b>(Service complete)</b>	Punjab State Power Corporation Limited - Applicant(s)  <b>Versus</b>  Indian Sucrose Limited & Ors. - Respondent(s)	Poorva Saigal, Shubham Arya, Ravi Nair, Pallavi Saigal, Reeha Singh, Anumeha Smiti for App.1.  Tajender K. Joshi for Res.1, Rampal Kohle for Res.1, Aadil Singh Boparai for Res.2, Gargi Kumar for Res.3,
2.	IA-1190/2024 (For condonation of delay in refiling the Appeal)	New Delhi Municipal Council - Applicant(s)  <b>Versus</b>  Delhi Electricity Regulatory Commission	Kanika Agnihotri, Saad Mustafa Shervani for App.1.  Saurav Agarwal for Res.1,

	(123 days)  IA-376/2024 (For condonation of delay in filing the Appeal) (371 days)  In  DFR-125/2024  <b>(Service complete)</b>	- Respondent(s)	
3.	IA-600/2024 (For condonation of delay in filing the Appeal) (518 days)  In  DFR-188/2024  <b>(Service complete)</b>	Manchukonda Agrotech Private Limited - Applicant(s)  <b>Versus</b>  Karnataka Electricity Regulatory Commission & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Kriti Soni, Aishwarya Subramani for App.1. <hr/> Darpan K.M. for Res.1, Shahbaaz Husain for Res.2, Stephania Pinto for Res.2, Fahad Khan for Res.2, V.M. Kannan for Res.2, Ilma Subhan for Res.2, K Sumanth Gowda for Res.2, Harimohana. N for Res.2, Dalima Gupta for Res.2, Qamar Alam for Res.2,
4.	IA-1158/2024 (For Condonation of delay in refiling the Review Petition) (42 days)  IA-792/2024 (For condonation of delay in filing the review petition) (424 days)  In  DFR-233/2024  IA-1157/2024 (For exemption from filing certified copy of the judgement)  <b>(Service complete)</b>	Indian Sucrose Limited - Applicant(s)  <b>Versus</b>  Punjab State Power Corporation Limited & Ors. - Respondent(s)	Tajender K. Joshi, Rampal Kohle for App.1. <hr/> Poorva Saigal for Res.1, Shubham Arya for Res.1, Pallavi Saigal for Res.1, Reeha Singh for Res.1, Devyanshu Sharma for Res.1, Gargi Kumar for Res.3,
5.	IA-886/2024 (For leave to file Appeal)  IA-1308/2024 (For condonation of delay in refiling the	ITC Limited - Applicant(s)  <b>Versus</b>  Telangana State Electricity Regulatory Commission & Anr. - Respondent(s)	S. Vallinayagam, for App.1 <hr/> D. Abhinav Rao for Res.2,

	Appeal) (52 days)  In DFR-259/2024  <b>(Service complete)</b>		
6.	IA-974/2024 (For condonation of delay in filing the Appeal) (136 days)  In DFR-290/2024  <b>(Service complete)</b>	Tamil Nadu Generation and Distribution Corporation Limited  - Applicant(s)  <b>Versus</b>  Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1 <hr/> Prabhas Bajaj for Res.2, Priyanshu Tyagi for Res.2, Rangasaran Mohan for Res.2,
7.	IA-1129/2024 (For condonation of delay in filing the review petition) (478 days)  In DFR-337/2024  IA-1127/2024 (For exemption from filling certified copy of impugned order)  <b>(Service complete)</b>	Indian Sucrose Limited  - Applicant(s)  <b>Versus</b>  Punjab Energy Development Agency & Ors. - Respondent(s)	Tajender K. Joshi, Rampal Kohle for App.1. <hr/> Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Reeha Singh for Res.2, Devyanshu Sharma for Res.2, Gargi Kumar for Res.3,
8.	IA-1257/2024 (For condonation of delay in filing the Appeal) (180 days)  In DFR-361/2024  <b>(Service complete)</b>	Vaayu Renewable Energy (Mevasa) Private Limited (VREMPL)  - Applicant(s)  <b>Versus</b>  Central Transmission Utility of India Limited & Anr. - Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Suhael Buttan, Priya Dhankar, Anant Singh, Vineet Kumar, Nikunj Bhatnagar, Kunal Veer Chopra, Vedant Choudhary, Ashutosh Kumar Srivastava, Bharath Gangadharan, Akash Lamba, Nihal Bhardwaj, Siddharth Nigotia, Shivam Kumar, Kartikay Trivedi, Mohit Gupta, Manu Tiwari, Aashwyn Singh, Harsh Vardhan for App.1. <hr/>
9.	IA-1305/2024 (For condonation of delay in filing the Appeal) (395 days)	Jharkhand Bilji Vitran Nilgam Limited  - Applicant(s)  <b>Versus</b>  Grasim Industries Limited & Anr. - Respondent(s)	Kumar Anurag Singh, Zain A Khan, Ekta Bharati, Dev Aaryan for App.1. <hr/> Ravi Bharuka for Res.1, Jaya Bharuka for Res.1, Rohit Agarwal for Res.1,

	<p style="text-align: center;">In</p> <p>DFR-370/2024</p> <p>IA-1307/2024 (For interim relief)</p> <p>IA-1306/2024 (For exemption from filling certified copy of impugned order)</p> <p><b>(Defects cured)</b></p> <p><b>(Fresh Matter)</b></p>		<b>(R-1 - Caveator)</b>
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**FOR ADMISSION AFTER NOTICE**

10.	<p>APL-322/2024 &amp;</p> <p>IA-1181/2024 (For interim relief)</p> <p>IA-1364/2024 (For filing additional document) (R-2)</p> <p><b>(Service complete)</b></p>	<p>West Bengal State Electricity Distribution Company Limited</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>West Bengal Electricity Regulatory Commission &amp; Ors.</p> <p style="text-align: right;">- Respondent(s)</p>	<p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Ashabari Basu Thakur, Shreya Sundraraman, Rohan Sachdev for App.1.</p> <hr/> <p>Mandakini Ghosh for Res.1, Sanjeev K. Kapoor for Res.2, Divya Chaturvedi for Res.2, Saransh Shaw for Res.2, Srishti Rai for Res.2, Jai Dhanani for Res.2, Abhishek Nangia for Res.2, Shweta Sharma for Res.3, Res.4, Diggaj Pathak for Res.3, Res.4, Shikha Ohri for Res.5, Parinay Deep Shah for Res.5, Kartika S Sharma for Res.5, Ritika Singh for Res.5,</p>
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11.	<p>APL-333/2024 &amp;</p> <p>IA-1355/2024 (For filing additional document)</p> <p><b>(Service complete)</b></p>	<p>Adani Power Limited (Formerly known as Adani Power Rajasthan Limited)</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Rajasthan Electricity Regulatory Commission &amp; Ors.</p> <p style="text-align: right;">- Respondent(s)</p>	<p>Sourav Roy, Vasudev Singh, Atharva Kotwal for App.1.</p> <hr/> <p>Kartik Seth for Res.2, Res.3, Res.4, Res.5, Shriya Gilhotra for Res.2, Res.3, Res.4, Res.5, Maithili Moondra for Res.2, Res.3, Res.4, Res.5, Raghav Sharma for Res.2, Res.3, Res.4, Res.5,</p>
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**IA - FOR FURTHER HEARING**

12.	<p>IA-547/2024 (For interim relief)</p> <p style="text-align: center;">In</p> <p>APL-200/2024 &amp;</p>	<p>Southern Power Distribution Company of Andhra Pradesh Ltd. &amp; Ors.</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Vaayu (India) Power Corporation Private Limited &amp; Anr.</p> <p style="text-align: right;">- Respondent(s)</p>	<p>Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.1.</p> <p>Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.2.</p> <p>Udit Gupta, Anup Jain, Vyom</p>
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	<p>IA-1271/2024 (For directions) ( R-1)</p>		<p>Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.3.</p> <hr/> <p>Shri Venkatesh for Res.1, Shryeshth Ramesh Sharma for Res.1, Suhael Buttan for Res.1, Himangi Kapoor for Res.1, Anant Singh for Res.1, Priya Dhankar for Res.1, Vineet Kumar for Res.1, Aditya Tiwari for Res.1, Nehal Jain for Res.1, Nikunj Bhatnagar for Res.1, Kunal Veer Chopra for Res.1, Vedant Choudhary for Res.1, Ashutosh Kumar Srivastava for Res.1, Bharath Gangadharan for Res.1, Abhishek Nangia for Res.1, Shivam Kumar for Res.1, Siddharth Nigotia for Res.1, Nihal Bhardwaj for Res.1, Mohit Gupta for Res.1, Manu Tiwari for Res.1, Kartikay Trivedi for Res.1, Punyam Bhutani for Res.1, Aashwyn Singh for Res.1, Harsh Vardhan for Res.1, Gaichangpou Gangmei for Res.2, Arjun D Singh for Res.2, Ankita Sharma for Res.2, Ishat Singh for Res.2, Nisha Pandey for Res.2, Maitreya Mahaley for Res.2, Yimyanger Longkumer for Res.2,</p>
<p>13.</p>	<p>IA-544/2024 (For interim relief)</p> <p style="text-align: center;">In APL-201/2024 &amp;</p> <p>IA-1270/2024 (For directions) ( R-1)</p>	<p>Southern Power Distribution Company of Andhra Pradesh Ltd. &amp; Ors.</p> <p style="text-align: right;">Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Vishwind Infrastructure LLP &amp; Anr. - Respondent(s)</p>	<p>Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.1.</p> <p>Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.2.</p> <p>Udit Gupta, Anup Jain, Vyom Chaturvedi, Prachi Gupta, Divya Hirawat, Nishtha Goel, Pragya Gupta for App.3.</p> <hr/> <p>Shri Venkatesh for Res.1, Shryeshth Ramesh Sharma for Res.1, Suhael Buttan for Res.1, Himangi Kapoor for Res.1, Anant Singh for Res.1, Priya Dhankar for Res.1, Vineet Kumar for Res.1, Aditya Tiwari for Res.1, Nehal Jain for Res.1, Nikunj Bhatnagar for Res.1, Kunal Veer Chopra for Res.1, Vedant Choudhary for Res.1, Ashutosh Kumar Srivastava for Res.1, Bharath Gangadharan for Res.1, Abhishek Nangia for Res.1, Shivam Kumar for Res.1, Siddharth Nigotia for Res.1, Nihal Bhardwaj for Res.1, Mohit Gupta for Res.1,</p>

			Manu Tiwari for Res.1, Kartikay Trivedi for Res.1, Punyam Bhutani for Res.1, Aashwyn Singh for Res.1, Harsh Vardhan for Res.1, Gaichangpou Gangmei for Res.2, Arjun D Singh for Res.2, Ankita Sharma for Res.2, Ishat Singh for Res.2, Nisha Pandey for Res.2, Maitreya Mahaley for Res.2, Yimyanger Longkumer for Res.2,
<b>IA - FOR HEARING</b>			
14.	<p>IA-795/2024 (For directions)</p> <p style="text-align: center;">In APL-417/2019 &amp;</p> <p>IA-931/2019 (For interim relief)</p> <p>IA-1848/2019 (For filing additional document)</p> <p>IA-273/2020 (For directions)</p> <p>IA-1354/2024 (For vacation of stay) (R-29)</p> <p>IA-1396/2024 (For condonation of delay in filing reply) (R-29) (4 days)</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals alongwith A.No.234/17 and 13/18)</b></p>	<p>Association of Power Producers &amp; Ors. Appellant(s)</p> <p style="text-align: center;"><b>Versus</b></p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Apoorva Misra, Nitish Gupta, Puja Priyadarshini, Molshree Bhatnagar, Shryeshth Ramesh Sharma, Amrita Narayan, Aditya K. Singh, Himangini Mehta, Nived Veerapaneni for App.1.</p> <p>Apoorva Misra, Nitish Gupta, Puja Priyadarshini, Molshree Bhatnagar, Shryeshth Ramesh Sharma, Amrita Narayan, Aditya K. Singh, Nived Veerapaneni, Himangini Mehta for App.2.</p> <p>Deepak Khurana, Vineet Tayal, Abhishek Bansal, Tejasv Anand for App.3.</p> <p>Apoorva Misra, Nitish Gupta, Puja Priyadarshini, Molshree Bhatnagar, Shryeshth Ramesh Sharma, Amrita Narayan, Aditya K. Singh, Himangini Mehta, Nived Veerapaneni for App.4.</p> <p>Apoorva Misra, Nitish Gupta, Puja Priyadarshini, Molshree Bhatnagar, Shryeshth Ramesh Sharma, Amrita Narayan, Aditya K. Singh, Himangini Mehta, Nived Veerapaneni for App.5.</p> <p>Apoorva Misra, Nitish Gupta, Puja Priyadarshini, Molshree Bhatnagar, Shryeshth Ramesh Sharma, Amrita Narayan, Aditya K. Singh, Himangini Mehta, Nived Veerapaneni for App.6.</p> <hr/> <p>Suparna Srivastava for Res.2, Res.29, Ravi Kishore for Res.4, Niraj Singh for Res.4, Deepak Jaiswal for Res.4, Rajshree Chaudhary for Res.4, S. Sriranga Subbanna for Res.10, Sumana Naganand for Res.10, Balaji Srinivasan for Res.10, Medha M Puranik for Res.10, Aishwarya Choudhary for Res.10, Garima Jain for Res.10, S. Vallinayagam for Res.11, Vishal Gupta for Res.28, Sumeet Sharma for Res.28, Avinash Menon for Res.28, Divyanshu Gupta for Res.28, Paras Choudhary for Res.28,</p> <p><b>(Suparna Srivastava for Impleader - IA-1236/24)</b></p>
15.	IA-1357/2024	Amplus Sun Solutions Private Limited Appellant(s)	Amit Kapur, Vishrov Mukerjee for App.1.

	<p>(For interim relief)</p> <p>In APL-326/2021 &amp;</p> <p>IA-1482/2024 (For condonation of delay in filing rejoinder) (3 days)</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals alongwith A.No.149/21)</b></p>	<p><b>Versus</b></p> <p>Haryana Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Nalin Kohli for Res.1, Poorva Saigal for Res.2, Shubham Arya for Res.2, Tanya Sareen for Res.2, Srishti Khindaria for Res.2, Ravi Nair for Res.2, Aditya Grover for Res.3, Arjun Grover for Res.3, Pooja R. Sharma for Res.3,</p>
16.	<p>IA-373/2024 (For amendment to the memo of Appeal)</p> <p>In APL-205/2023</p> <p><b>(Service complete)</b></p> <p><b>(Matter is included in the List of Finals)</b></p>	<p><b>Versus</b></p> <p>NTPC Limited Appellant(s)</p> <p>Central Electricity Regulatory Commission &amp; Ors. - Respondent(s)</p>	<p>Shri Venkatesh, Soumyaa Sharma, Abhishek Nangia, V.M. Kannan, Jatin Ghuliani, Anant Singh, Mohit Mansharamani, Rishabh Sehgal, Kunal Veer Chopra, Suhael Buttan, Siddharth Joshi, Vineet Kumar, Punyam Bhutani, Sanjeev Singh Thakur, Ashutosh Kumar Srivastava, Bharath Gangadharan, Jayant Bajaj, Nihal Bhardwaj, Siddharth Nigotia, Kartikay Trivedi, Shivam Kumar for App.1.</p> <hr/> <p>Shraddha Deshmukh for Res.3, Utkarsh Kokcha for Res.3, Mansoor Ali Shoket for Res.4, Nitin Kala for Res.4, Kunal Singh for Res.4, Raj Bahadur Sharma for Res.5, Mohit K. Mudgal for Res.5, Sachin Dubey for Res.5, Aanchal for Res.5,</p>
17.	<p>IA-2207/2023 (For interim relief)</p> <p>In APL-18/2024 &amp;</p> <p>IA-1167/2024 (For place on record additional facts)</p> <p><b>(Service complete)</b></p>	<p><b>Versus</b></p> <p>Uttar Pradesh Power Corporation Limited Appellant(s)</p> <p>Uttar Pradesh Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Divyanshu Bhatt, Pranjit Kumar Bhattacharya, Shashwat Singh, Savyasachi Saumitra for App.1.</p> <hr/> <p>Vishrov Mukerjee for Res.2, Janmali Gopal Rao Manikala for Res.2, Yashaswi Kant for Res.2, Girik Bhalla for Res.2, Pratyush Singh for Res.2, Damodar Solanki for Res.2, Priyanka Vyas for Res.2, Raghav Malhotra for Res.2, Anamika Rana for Res.2, Juhi Senguttuvan for Res.2, Shreya Sundaraman for Res.2,</p>
18.	<p>IA-100/2024 (For interim relief)</p> <p>In APL-30/2024</p>	<p><b>Versus</b></p> <p>Ostro Kutch Wind Pvt. Ltd. Appellant(s)</p> <p>Central Electricity Regulatory Commission &amp; Anr. - Respondent(s)</p>	<p>Vishrov Mukerjee, Janmali Gopal Rao Manikala, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Raghav Malhotra, Priyanka Vyas, Juhi Senguttuvan, Anamika Rana, Shreya Sundaraman, Ashabari Basu Thakur for App.1.</p>

	<b>(Service complete)</b>		Suparna Srivastava for Res.2,
19.	IA-2569/2023 (For interim relief)  In APL-105/2024 &  IA-1500/2024 (For filing additional document)  <b>(Service complete)</b>	Bangalore Electricity Supply Company Ltd  Appellant(s)  <b>Versus</b>  Shri HV Thimmaiah & Ors. - Respondent(s)	Shahbaaz Husain, V.M. Kannan, Fahad Khan, Stephania Pinto, K Sumanth Gowda, Dalima Gupta, Ilma Subhan for App.1.  Ashok Bannidinni for Res.1, Pradeep. M for Res.1, Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2, Utkarsh Singh for Res.2, Sneha Singh Baghel for Res.2, Parth Bhalla for Res.2, Purti Gupta for Res.4, Henna George for Res.4,
20.	IA-2416/2023 (For interim relief)  In APL-140/2024  <b>(Service Complete)</b>	Tamil Nadu Transmission Corporation Ltd.  Appellant(s)  <b>Versus</b>  Central Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam, for App.1  Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Ravi Nair for Res.2, Reeha Singh for Res.2, Anumeha Smiti for Res.2, S. Senthilnathan for Res.3, T. Harishkumar for Res.3,
21.	IA-233/2024 (For interim relief)  In APL-211/2024 &  IA-1192/2024 (For condonation of delay in filing reply) (R-1) (28 days)  <b>(Service complete)</b>	M P Madhya Kshetra Vidyut Vitaran Company Limited  Appellant(s)  <b>Versus</b>  Bhaskar Industries Pvt. Ltd. & Anr. - Respondent(s)	Manoj Kumar Dubey, for App.1  Navin Prakash for Res.1, Ved Vyas Tripathi for Res.1,

Sd/  
Registrar  
APTEL

